

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 636/94 : Date of order 11.9.95

Abdul Gaffar Khan s/o Shri Nisar Khan, resident of Loco Colony, Quarter no. 603/D, Kota, at present posted as Senior Trains Clerk in the Office of Station Manager, Kota Division, Kota.

... Applicant.

**VERSUS**

1. The Union of India through the General Manager, Western Railway, Church Gate, Bombay.
2. The Divisional Railway Manager, Western Railway, Kota Junction, Kota.
3. The Senior Divisional Operating Manager (Establishment), Western Railway, Kota.

... Respondents.

**CORAM**

Hon'ble Mr. Gopal Krishna, Vice Chairman.  
Hon'ble Mr. O.P. Sharma, Member (Administrative).

For the Applicant ... Mr. Virendra Lodha.  
For the Respondents ... ----

**ORDER**

**(PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN)**

Heard. The counsel for the applicant states that the applicant has been granted the relief, /prayed for by him in the OA. He seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as having been withdrawn.

(O.P. SHARMA)  
MEMBER(A)

C.Kishan  
(GOPAL KRISHNA)  
VICE CHAIRMAN

AHQ.